C.P No. 1092/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.0 7:2017

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Jitendra Jain & Ors. (Kamla Real Estate Hub Pvt.Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Shyam Kapadia Advocate
glw Sankalp Anantway for.
glw Nishitha Nambiar Applicant
lb Indialaw

<u>ORDER</u>

TCP No. 1092/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for further hearing on 11.7.2017.

Sd/-**V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KÚMAR Member (Judicial)